

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3008  
ANSWERED ON:29.08.2013  
NET IRRIGATED AREA  
Vishwanath Shri Adagur H

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) the percentage of net sown area irrigated by canals, ground water and rain water, respectively, in Karnataka;
- (b) the reasons for poor irrigation (canal and ground water) facilities; and
- (c) the steps taken by the Union Government to enhance net irrigated area in Karnataka?

**Answer**

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

(a) As per the information furnished by the Ministry of Agriculture, Government of India, the percentage of net sown area irrigated by canals, ground water and rain water (rainfed area) in Karnataka is 11.0, 16.3 and 66.8 respectively during the year 2010-11.

(b) & (c) Water is a subject in the State List at Entry 17 of List II in 7th schedule of the Constitution (Article 246 refers). The development of irrigation thus falls in the ambit of respective State Governments and as such the planning, execution, operation and maintenance of irrigation projects including enhancing net irrigated areas are to be carried out by the States from their own resources as per their priorities. However, in order to supplement the efforts of the State Governments, Government of India provides technical guidance and financial assistance to State Governments including Karnataka to encourage sustainable development and efficient management of water resources through various schemes and programmes. Namely, "Accelerated Irrigation Benefits Programme (AIBP)", "Command Area Development and Water Management (CAD&WM) Programme", and "Repair, Renovation and Restoration (RRR) of Water Bodies" etc. Central Ground Water Board has been taking steps for regulation of ground water development and for promoting rain water harvesting and artificial recharge.